

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	A No 107/19 & IA 461/19 (IA 461/19 – Exemption from filing certified copy of the impugned order)	M/s. Patikari Power Pvt. Ltd. Vs. Himachal Pradesh Electricity Regulatory Commission & Ors.	05/2019 Dated 02/01/2019	18/03/2019		01/04/2019 Court - II
2.	IA 471/19 & IA 470/19 in DFR No. 2130/18 (IA 471/19 – Delay in re-filing & IA 470/19 – Delay in filing)	Adani Power Maharashtra Limited Vs. Maharashtra State Electricity Distribution Company Limited & Ors.	2130/2018 Dated 19/06/2018	19/03/2019		01/04/2019 Court - I
3.	IA 479/19 in DFR No 5052/18 (IA 479/19 – Delay in filing)	GRIDCO Limited Vs. GMR Kamalanga Energy Limited & Ors.	5052/2018 Dated 21/12/2018	19/03/2019		02/04/2019 Court - I
4.	A No 110/19 & IA 481/19 & IA 482/19 & IA 483/19 (IA 481/19 –For Stay, IA 482/19 – Exemption from filing the original/ legible/ typed/ clear copies of the documents/ annexures & IA 483/19 – For placing on record Additional documets)	Tugabhadra Solar Parks Private Limited Vs. Karnataka Electricity Regulatory Commission & Anr.	396/2019 Dated 25/01/2019	20/03/2019		02/04/2019 (As request to Ld. Counsel) Court -II

Dated: 29/03/2019

**Sd/-
Dy. Registrar**